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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 39/BB/2018	-	For filing balance sheet as on 31-03-2017	252	M/s Sun Sports Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	DEEPAK SADHU 98860-96664	SUN SPORTS PVT LTD	

PCS for petitioner is present. He has filed a memo along with annexures, i.e., financials for the years 2016 and 2017.

Issue notice to the ROC, Karnataka. Registry to prepare notice. PCS is directed to collect the notice from the Registry and serve on ROC, Karnataka and file proof of service.

List it on 09.03.2018.


MEMBER (T)


MEMBER (J)